

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 205 OF 2013 &
IA NO. 133 OF 2016

Dated: 19th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Sathavahana Ispat Limited **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Ms. Sumana Naganand
Ms. Pratiksha Mishra for R.2

ORDER

List the matter for hearing on **top of the board on 07.05.2018** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

bn/kt